

## **Rejection of application for certificate of registration**

**December 18, 1999**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on December 17, 1999, the application for Certificate of Registration submitted by the financial company, M/s. NTPL Fininvest Pvt. Ltd., Delight Bhavan, Asifganj Chowk, Azamgarh, Uttar Pradesh.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 IA of the Reserve Bank of India Act, 1934.

**Rupambara Padhi**  
**Manager**

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